

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 92 of 2012 &**  
**IA no. 397 of 2012**

**Dated : 26<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**  
**Ms. Anand Kumar Srivastava**  
**Mr. Sakya Choudhary**

**ORDER**

We have heard the learned Counsel for the parties for some time.

Post the matter for further hearing on **25.10.2013.**

**(Rakesh Nath)**  
**Technical Member**  
pr/vt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**